

## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/34/2016

NAME OF THE PETITIONER(S)

: Sunil Shastri and 16 Others

NAME OF THE RESPONDENT(S)

: Innvol Medical India Ltd and 7 others

**UNDER SECTION** 

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.KAZ KUMAR

LOUNSEL FOR 1 ETITION ELD 1.Ki

Z. B. CHAKTHI PRIVA

(LOR KING & PARTRIAGE)

WUNSEL FOR F4 187

3. POR SANKARA NARAYANAN MARINI SUBRAMANT.

COUNSEL FOR RZ

## ORDER

Counsel for petitioner present. Counsel for R2 and counsel for R4 & R7 are present. Counsel for petitioner stated that the settlement talks between the parties is in progress and prayed time for making submissions regarding the final outcome of the same. Time extended at request. Put up on 17.11.2017 at 10.30 A.M.

-SD

K Anantha Padmanabha Swamy Member (Judicial)